

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 717 of 1993

New Delhi, dated the 30th May, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Sunder Singh,
S/o Shri Sher Singh,
C/o Stepher-Jog & Co.,
1108, Prakashdeep,
7, Tolstoy Marg,
New Delhi.

... APPLICANT

None appeared

VERSUS

1. Union of India through
the Secretary,
Ministry of Defence,
DRDO,
New Delhi.
2. The Director of Estates (R&D),
R&D Estate Management Estt.,
Manovikas Nagar,
Akbar Road,
Secunderabad-3.
3. The Estate Manager,
Estate Management Unit,
DRDO Complex,
Raipur,
Dehradun-248008. ... RESPONDENTS

By Advocate: Shri P.H. Ramchandani

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Applicant seeks regularisation against a Group D post and treating the period from 28.9.92 to the date of the order in the O.A. as of date.

2. Applicant was appointed as a casual labourer w.e.f. 25.5.90 in the Defence Terrain Research Laboratory (Cell), Dehradun, U.P. for a period of 89 days and his term was extended from time to time. He was finally disengaged on 28.9.92.

3. None appeared for the applicant even on the second call when the case was called out. Shri P.H. Ramchandani appeared for the respondents and was heard. He was assisted by Dept. Representative Col.S.P.Makhan who was present in the court.

4. Dept. Representative states that the DRTL (Cell) where the applicant was working has since been wound up, and under the circumstances, there is no question of reengaging the applicant there.

5. This O.A. is disposed of with a direction to the respondents that in the event any other vacancy arises with the Respondents, it will be open to the applicant to submit his representation to consider his case and the respondents' ~~will also~~ ^{should in} consider ~~the same~~ and dispose of the same in accordance with extant rules and instructions on the subject.

6. This O.A. stands disposed of accordingly. No costs.

7. Later Shri Jog Singh for the applicant appeared.

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(S.R. ADIGE)
Member (A)

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